

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI**

ORDER

The following posting & transfer is hereby made with immediate effect:

Sl. No.	Name of the Official	From	To
1	Pankaj Dagar EC-46250634	JJA, in Judicial Branch, RADC	JJA, in Computer Branch, RADC
2	Vikas Verma EC-55454232	JJA, in Computer Branch, RADC	JJA, in Judicial Branch, RADC

Note: Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

Sd/-

(SUJATA KOHLI)

Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi

No E12648-12665/DJ/P&T/Admn/Lockdown/RADC/2020 Dated, Delhi the 08.09.2020

Copy forwarded for information and necessary action to :

1. Ld. District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. Ld. Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
4. The Administrative Officer (J), Admn. II, Delhi for information and necessary action.
5. The Branch Incharge to the Concerned Branch..
6. The Concerned Officials.
7. The PS to the undersigned.
8. Dealing Official Leave Seat, RADC, Delhi
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official T&P – II, Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi

Sd/-

Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi